

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.2991 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Ankit Vishal, Advocate
For the State : None

Order No.02

Date: 09.09.2020

This case is taken up through video conferencing.

At the request of learned counsel for the petitioner, put up this case under appropriate heading after four weeks.

Sanjay/

(Rajesh Shankar, J.)